

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3117**

**TO BE ANSWERED ON THE 30<sup>TH</sup> MARCH, 2022/ CHAITRA 9, 1944 (SAKA)**

**INCREASE IN NIA CASES**

**3117. SHRI JOHN BRITTAS :**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether it is a fact that the number of cases being investigated by NIA have gone up;**

**(b) if so, year-wise details of the cases registered during the last five years; and**

**(c) the reasons for the increase in the cases?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): The National Investigation Agency (NIA) was set up under the National Investigation Agency Act, 2008, at the national level to investigate and prosecute offences affecting the sovereignty, security and integrity of India, security of State, friendly relations with foreign States, matters relating to international treaties, etc., specified in the Schedule to Act. Mandate of the Act was expanded in 2019 by inclusion of offences related to human trafficking, manufacture or sale of prohibited arms, cyber-terrorism and offences under the Explosives Substances Act, 1908, in the Schedule of the Act. The NIA has registered 277 cases for**

**investigation during the last five years, i.e., 2017 to 2021, which do not suggest any definitive pattern. The year-wise details of these cases are as under:-**

| <b>Year</b>  | <b>Number of cases registered by NIA</b> |
|--------------|------------------------------------------|
| <b>2017</b>  | <b>36</b>                                |
| <b>2018</b>  | <b>59</b>                                |
| <b>2019</b>  | <b>62</b>                                |
| <b>2020</b>  | <b>59</b>                                |
| <b>2021</b>  | <b>61</b>                                |
| <b>Total</b> | <b>277</b>                               |

**\*\*\*\*\***